

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.2096
TO BE ANSWERED ON 04.07.2019**

Assistance under NRDWP

†2096. SHRI NIHAL CHAND:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the effective steps taken by the Government under the National Rural Drinking Water Programme (NRDWP);
- (b) whether the Government proposes to provide any special assistance to rural areas of the country with a view to resolve drinking water related problems;
- (c) if not, the reasons therefor; and
- (d) the details of assistance provided to various States including Rajasthan in the country under the said programme during the last one year along with the effective steps taken to resolve the drinking water related problems?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) to (d) While rural drinking Water Supply is a State subject, Department of Drinking Water and Sanitation under Ministry of Jal Shakti provides financial and technical assistance to States for improving the coverage of piped water supply in rural areas under centrally sponsored National Rural Drinking Water Programme (NRDWP). The financial assistance provided (funds released) to all States including Rajasthan under NRDWP during the last one year, is at **Annexure**.

This Ministry has recently launched 'Swajal' programme which is a community demand driven, single village, preferably Solar Powered piped water supply schemes in Aspirational districts identified by National Institution for Transforming India (NITI) Aayog which will help in increasing the outreach of drinking water in underserved rural areas. Further, this Ministry had launched National Water Quality Sub-Mission (NWQSM) programme on 22.03.2017 to provide safe drinking water to 27544 Arsenic / Fluoride affected rural habitations.

Additionally, States can utilize enhanced funds provided under 14th Finance Commission as well as funds provided directly to rural local bodies for improving drinking water supply which is one of the basic amenities.

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No 2096 due for answer on 04.07.2019		
(Rs. in crores)		
S.No.	State	Release
1	Andaman And Nicobar	0.31
2	Andhra Pradesh	185.85
3	Arunachal Pradesh	90.89
4	Assam	300.76
5	Bihar	234.84
6	Chattisgarh	48.19
7	Goa	1.67
8	Gujarat	222.27
9	Haryana	76.76
10	Himachal Pradesh	85.43
11	Jammu And Kashmir	249.34
12	Jharkhand	85.12
13	Karnataka	276.06
14	Kerala	84.86
15	Madhya Pradesh	243.62
16	Maharashtra	239.06
17	Manipur	37.73
18	Meghalaya	49.15
19	Mizoram	26.25
20	Nagaland	17.36
21	Odisha	128.82
22	Puducherry	0
23	Punjab	119.41
24	Rajasthan	655.41
25	Sikkim	10.89
26	Tamil Nadu	167.31
27	Telangana	123.18
28	Tripura	51.73
29	Uttar Pradesh	670.72
30	Uttarakhand	92.97
31	West Bengal	890.28
Total		5,466.24

SOURCE: IMIS, DDWS